

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ इस्टेट, नई दिल्ली

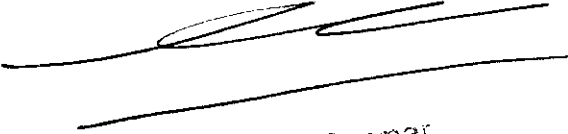
विधायक का नाम : श्री मनजिंदर सिंह सिरसा

दिनांक : 26.03.2018

विधान सभा अतारांकित प्रश्न संख्या : 288

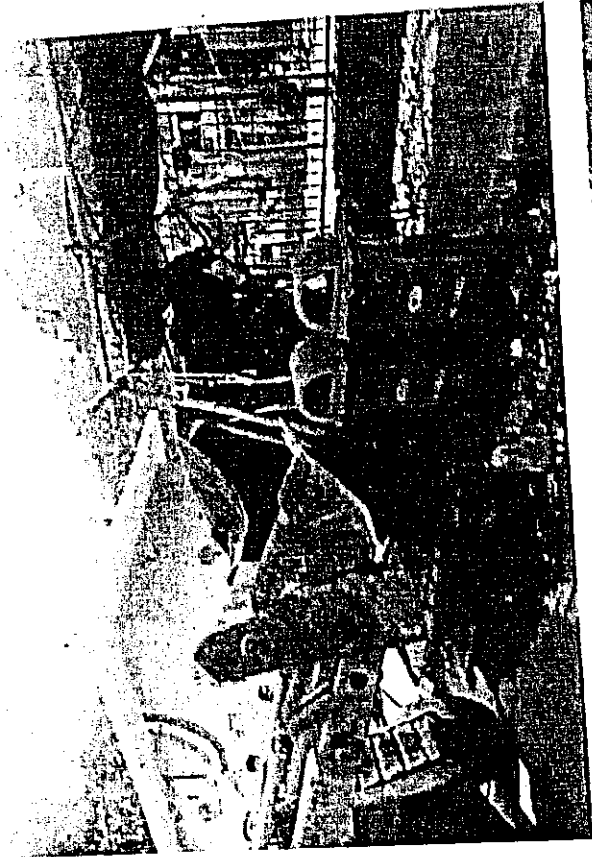
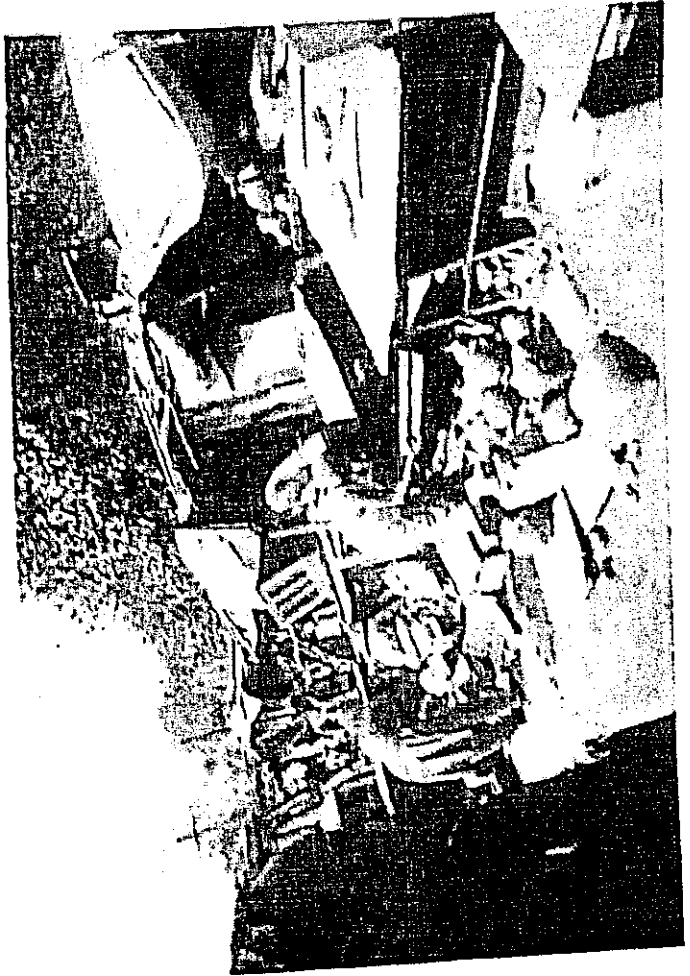
क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्रसं.	प्रश्न	उत्तर
क	क्या यह सत्य है कि पैसिफिक मॉल के पीछे केशवपुर मंडी के पास, गुरु गोविन्द सिंह अस्पताल के पीछे तथा सार्वजनिक मार्गों के किनारों पर अत्यधिक अतिक्रमण है;	दक्षिणी दिल्ली नगर निगम लाईसेंसिंग ब्रांच के फिल्ड स्टाफ द्वारा समय-समय पर स्थानीय अतिक्रमण को हटाया जाता है। पैसिफिक मॉल के पीछे केशवपुर मंडी के पास, गुरुगोविन्द सिंह अस्पताल के पीछे वार्ड सं०-००८-एस० के अंतर्गत दिनांक 16.03.2018 एवं 21.03.2018 को स्थायी अतिक्रमण हटा दिया गया है, जिसकी फोटो संलग्न है।
ख	क्या यह भी सत्य है कि अस्पताल प्रबन्धन तथा विधायकों द्वारा बार-बार शिकायत करने के बाद भी वहां से अतिक्रमण नहीं हटाये गये हैं, और	दक्षिणी दिल्ली नगर निगम 'ख' और 'ग' उपरोक्तानुसार
ग	यह अतिक्रमण कब तक हटा दिए जायेंगे?	


R. S. Parmar
Dy. Secy. (Urban Development)
Govt. of NCT of Delhi
Delhi Secretariat

10/c





21/3/18

An encroachment removal action has been carried out in 830 bus stop khyala both side with the help of local police force & enforcement team. The following items has been seized & stored in mps: Store Beri wala Bazar & old zonal building.

<u>S/NO</u>	<u>Items Name</u>	
1.	one Khat (charpai)	
2.	one Almirah (condemned)	
3.	one chair (old)	
4.	one wooden counter	
5.	one Juice machine	
6.	one wooden sofa (condemned)	
7.	18 Bani	
8.	DL-8C-F 8612	old zonal building
9.	DL-3CAB-2604	
10.	DL-GCH-8178	
11.	PB-10CN 0046	Beri wala Bazar.
12.	one swine barrel	

AQ/ur

Opud

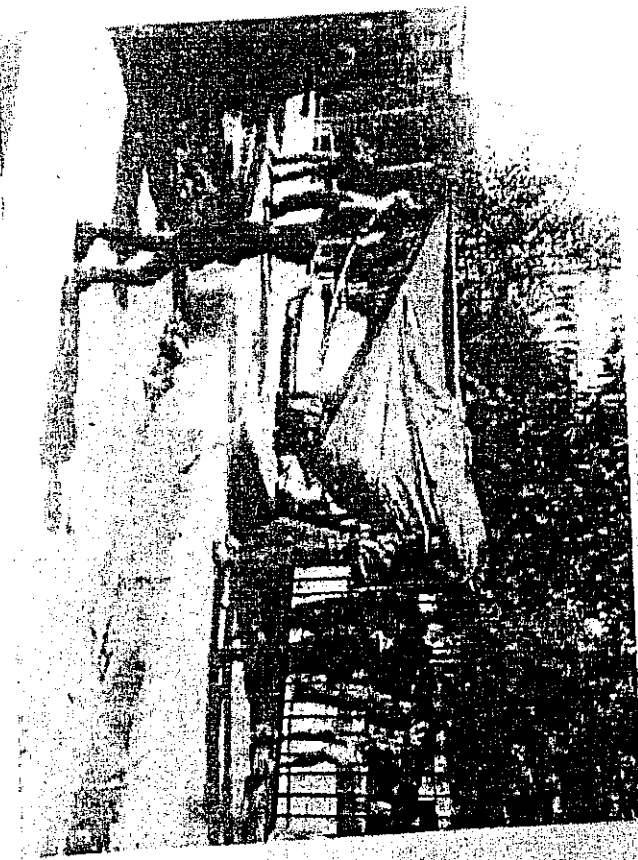
27/3/18
PC

Boop
27/3.

+1C



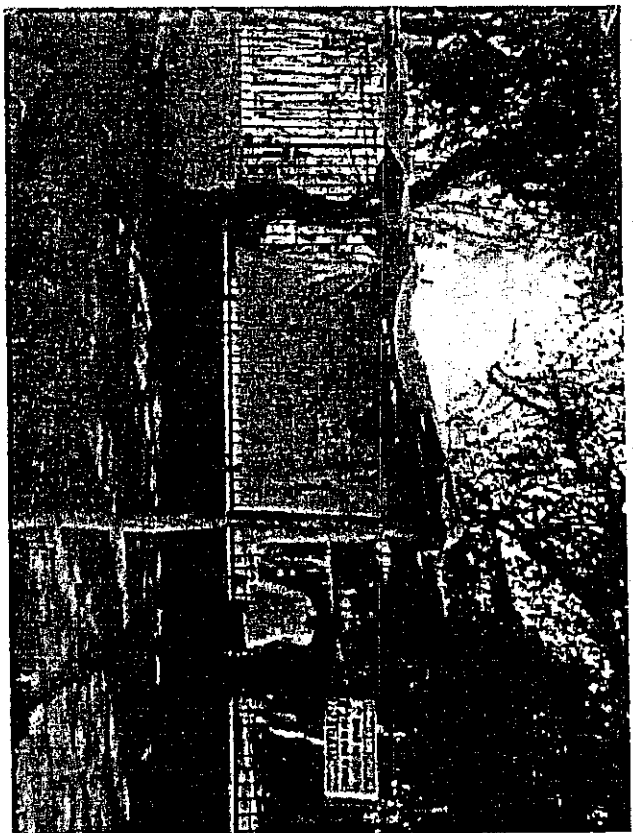
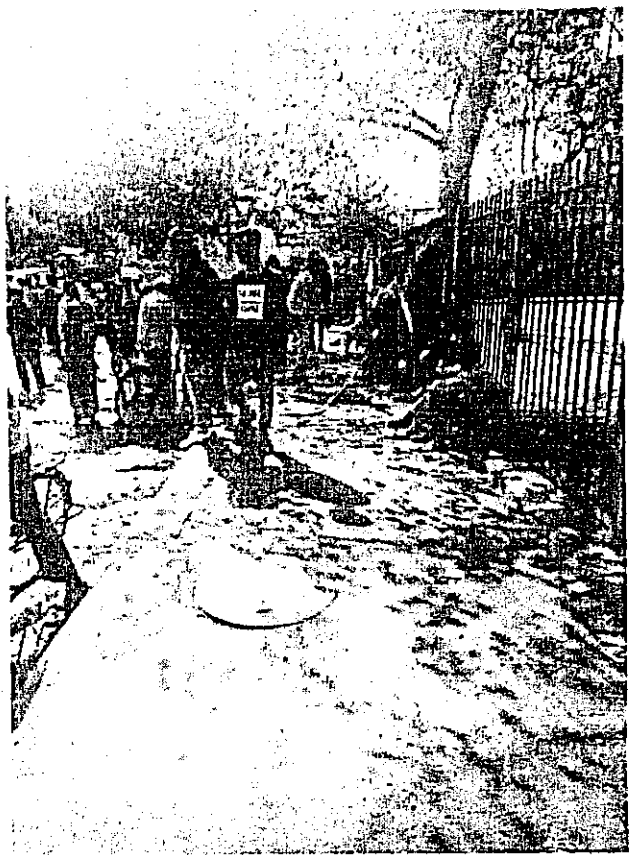
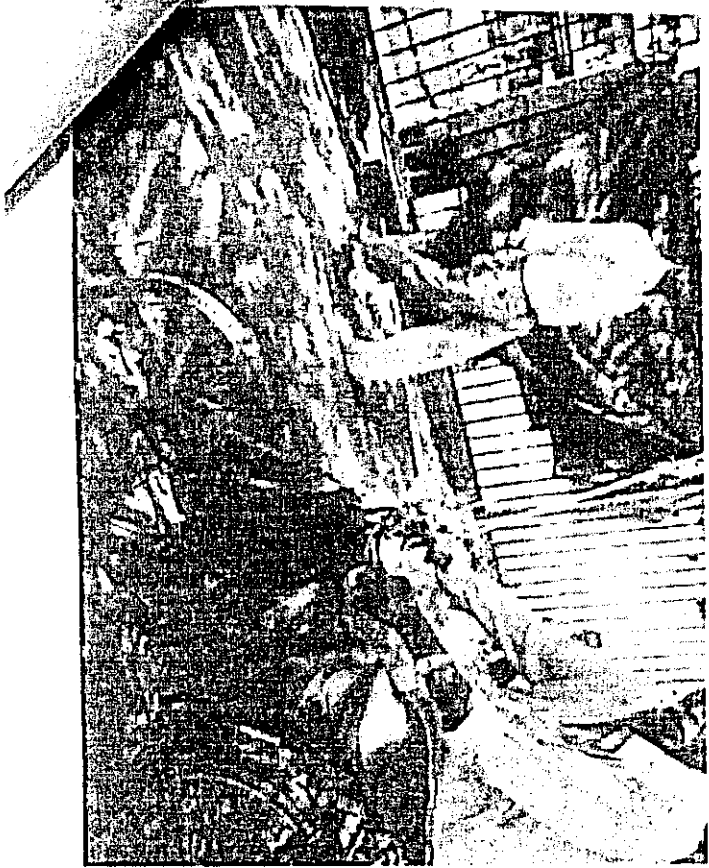
Nuru Ahmad Singh Hospital & Phjala 830 Bus stop Area



10/11/10
Rhyala 830 Bus Stop Area

10/11/10

7C



16/03/18

An encroachment removal action has been carried out in front of Govind Singh Hospital, Khyala & surrounding area with the help of local police force & enforcement team. The following items has been seized & stored in mpt. store Beni walq Bgh, old zonal Building and vijaypuri.

Sl. NO	Items Name	
1.	DL-ILM-8619 - By Crain (vijaypuri store)	$\frac{63277}{16/3}$
2.	DL-8CU-0305	$\frac{63276}{16/3}$
3.	DL-8CA-7793	$\frac{63276}{16/3}$
4.	DL-4CR-1265	Condemn
5.	DL-2F-FK-0014	Condemn
6.	DL-2C-AP-8605	
7.	DL-9S-K-0078	$\frac{63271}{19/3/18}$
8.	DL-8C-K-1804	$\frac{63278}{16/3}$
9.	one Rehri] Beni walq Bgh
10.	one Rehri	
11.	one Rehri	
12.	one Rehri	
13.	one wooden box (Condemn)	
14.	one wooden counter	
15.	one wooden & Iron frame table	
16.	one wooden counter (Condemn)	
17.	one Table	
18.	one Iron stool.	

[Signature]
16/3.

[Signature]
16/3

[Signature]
16/3/18
AC